

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.03.2021

THROUGH VIDEO CONFERENCING
CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No. 20/2020	For final hearing (obj not filed)	Sec 241- 242 of CA 2013	Ms. Gayatri Reddy T	Arjun N A	M/s Ready Foods Ltd	

ADVOCATE FOR PETITIONER/s:

ARJUN NA

PCS
A41788

PETITIONER

N.A. Arjun.

Mobile: 8050324024.

ORDER

ADVOCATE FOR RESPONDENT/s:

Heard Shri Arjun N.A, learned PCS for the Petitioner.

It is stated that the notices prepared by the registry was collected and duly served on the Respondents on 12.02.2020. However, the Respondent has not filed any statement of objections. The Petitioner is directed to serve fresh notice on the Directors of the Company and also to the Company.

Issue Notice. Registry is directed to prepare fresh notice to the Directors of the Respondent Company and also to the Company and the Petitioner is also permitted to collect fresh notice and serve it personally on the Directors of the Company and also to the Company, along with the copy of Company Petition and material papers as well as by Speed Post and submit proof of service in the Registry well before the next date of hearing.

Post the case on **06.04.2021**.

MEMBER (T)

MEMBER (J)

Shruthi

Verified

Court Officer